

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 610 OF 2025**

IN THE MATTER OF:

Amar Singh

....PETITIONER

State of Uttar Pradesh & Ors.

....RESPONDENT

MEMO OF PARTIES (As per order dated 08.12.2025)

Amar Singh

....PETITIONER

VERSUS

- 1. State of Uttar Pradesh**
Through Principal Secretary,
Environment, Forest and Climate Change,
Government of U.P.
17, Rana Pratap Marg, Lucknow, (U.P.), 226001
Email: pccf-up@nic.in (Respondent No.1)
- 2. District Magistrate, Sultanpur**
Collectorate, Civil Line, Sultanpur - 228001
Email: dmsul@nic.in (Respondent No.2)
- 3. Central Pollution Control Board**
Through Member Secretary,
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
Email: mscb.cpcb@nic.in (Respondent No.3)
- 4. Uttar Pradesh Pollution Control Board (UPPCB)**
Through Member Secretary,
Building No. TC-12V Vibhuti Khand,
Gomti Nagar, Lucknow -226010
Email: ms@uppcb.in (Respondent No.4)
- 5. Gram Panchayat, Lodipur,**
District Sultanpur, U.P. 226203
Through its Sarpanch (Respondent No.5)